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Sr. No.	Court Name	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Advocate Name	Advocate Mobile Number	E-Email ID	Date of Electronic Service Process
1	SH. VIDYA PRAKASH/ SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhihi	SUIT RECOVERY	FORCS COMM-687/2025	13.06.2025	KUNDAN LAL & SONS VS RANI ALANKANHA JEWELLERS PVT. LTD.	9999666398	ASHUTOSH NAGAR @ANALA W.IN	17.07.2025
			301, Extension Block, Tis Hazari Courts, Delhihi	SUIT RECOVERY	FORCS COMM-787/2025	11.07.2025	YOGINDER KUMAR JAIN VS M/S ASSOCIATED ENGINEERS PVT. LTD.	9953283177	JKA LEGAL @GMAIL.COM	18.07.2025
			301, Extension Block, Tis Hazari Courts, Delhihi	SUIT RECOVERY	FORCS COMM-414/2025	19.04.02025	CARRYWELL PACKAGING PVT. LTD. VS SAHIL ARORA	9911855122	RAMASHA RMA4597 @GMAIL.COM	19.07.2025
			301, Extension Block, Tis Hazari Courts, Delhihi	SUIT RECOVERY	FORCS COMM-756/2025	05.07.2025	PRATEEK GUJRAL VS RAGHUNATH VISHNOI	9810760082	ADVOCATE SUMIT1976@GMAIL.COM	20.07.2025
			301, Extension Block, Tis Hazari Courts, Delhihi	SUIT RECOVERY	FORCS COMM-791/2025	11.07.2025	SSG AUTOMOTIVE COMPONENTS PVT. LTD VS ASHISH BHAI BHANJIBHAI ADROJA	9899995598	DEEPAKS AHNIADCOCA7@GMAIL.COM	18.07.2025
			301, Extension Block, Tis Hazari Courts, Delhihi	SUIT RECOVERY	FORCS COMM-826/2025	21.07.2025	ALLIED TUBES PVT. LTD. VS SHAHISTA	8527506427	LAWFIRM @UNSOLVEDLEGAL.COM	28.07.2025
			301, Extension Block, Tis Hazari Courts, Delhihi	SUIT RECOVERY	FORCS COMM-689/2025	13.06.2025	KALU RAM VS CHAND SINGH AND ORS.	9716444576	RAJESH KUMAR HOODA	19.08.2025
			301, Extension Block, Tis Hazari Courts, Delhihi	SUIT RECOVERY	FORCS COMM-837/2025	23.07.2025	SG PRO CREATIONS PVT. LTD. VS M/S EARTH CISCOM PVT. LTD. AND ANR.	9810682372	SHEKHAWATILEGAL @YAHOO.IN	07.08.2025
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL							
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL							

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
4	MS. ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTI ON BLOCK	CS (COMM.)	CS (COMM)/758/2025	05-07-2025	Viva Books Private Limited Vs Shradha Book Distributors	Narender Vashishta(P),	9811140704	nvashishta@gmail.com	10.07.2025
			309 THIRD FLOOR EXTENTI ON BLOCK	CS (COMM.)	CS (COMM)/711/2025	01-07-2025	Dev Traxim Private Limited Vs Technicote India Private Limited	Abdullah Tanveer(P)	9897000770	advabdullahtanveer@gmail.com	21.07.2025
			309 THIRD FLOOR EXTENTI ON BLOCK	OMP (I) (COMM.)	OMP (COMM.)/422/2025	06-05-2025	TATA CAPITAL LIMITED Vs HEMANT WADHWA	ADV. LALIT PANDEY	9183143 81303	lalitpandeyadv@gmail.com	26.07.2025
			309 THIRD FLOOR EXTENTI ON BLOCK	OMP (I) (COMM.)	OMP (COMM)/491/2025	09-06-2025	SGS INDIA PVT LTD Vs Bureau of Indian Standards	VEERA MATHAI(P),	858694645, 8805594425	bhairavisin@sagalegal.in, veeramathai@sagalegal.in	01.07.2025
			309 THIRD FLOOR EXTENTI ON BLOCK	OMP (I) (COMM.)	OMP (COMM.)/505/2025	02-07-2025	Moneywise Financial Services Pvt Ltd Vs ALL BABA ELECTRONICS	Shreyas Jain(P),	9899999672	advshreyasjain@gmail.com	14.07.2025

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			309 THIRD FLOOR EXTENSION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/473/2025	03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	9818489589	Office@rajindersingh.co.in	16.07.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/890/2025	02-08-2025	MANJU JAIN Vs ANURADHA MAGGON	7042655532	Ssarojsingh2007@gmail.com	08-08-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/844/2025	25-07-2025	M/s RAK FITNESS CONSUMER PVT LTD (THROUGH ITS DIRECTOR RAJ VIKRAM) Vs M/s BIG CHOICE AND ORS (THROUGH ITS PARTNERS)	8527506427	lawfirm@unsolvedlegal.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	ARIHANT ELECTRICALS Vs M/s PRAMOD TELECOM PRIVATE LIMITED	999993833	surendersuarn@gmail.com	11.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/810/2025	17-07-2025	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD EDUCATIONAL AND CHARITABLE TRUST	9953394364	shivendra@theacmec.com	26.08.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/781/2025	09-07-2025	SANJEEV KUMAR GARG Vs NARBADA IMPEX PVT LTD	9810060720	nksadvocate3@gmail.com	26.08.2025

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15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS 564/2025 (Comm)	07-07-2025	M/s Bhagwati Enterprises V/s Austem Distributors	Maa Sagar Jaiswal	9.2E+009	Not Mentioned	28-07-2025	
				cs 120/2025 (Comm)	12-02-2025	M/s Sirca Paints India Ltd. V/s RD Furnitures	Parth Sharma	9.8E+009	parthsharma120@gmail.com	04-08-2025	
				cs 599/2025 (Comm)	18-07-2025	Nitin V/s Kadyan Sehgal Shreshank Sharma		9.7E+009	shreshanksharma599@gmail.com	29-07-2025	
				cs 358/2025 (Comm)	02-05-2025	Jivaa V/s Tawi Doors &Ors. R.K Sharma		9.8E+009	rksharma358@gmail.com	26-08-2025	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL								
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL								

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22	MA. HIMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL								
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4606/2025	18.07.2025	PIRAMAL FINANCE LTD VS VIKAS SINGH	ANANJAY SINGH	7030378800	asaplegalan dadvocates@gmail.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4607/2025	18.07.2025	PIRAMAL FINANCE LTD VS JEGANRAJ JOHNROSE	ANANJAY SINGH	7030378800	asaplegalan dadvocates@gmail.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4608/2025	18.07.2025	PIRAMAL FINANCE LTD VS RAM AVTAR	ANANJAY SINGH	7030378800	asaplegalan dadvocates@gmail.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	3961/2025	05.07.2025	AXIS BANK LTD IKRAM QURESHI	PARAS BHARDWAJ	9971891788	info@aualegal.com	14.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4355/2025	14.07.2025	AXIS BANK LTD ISHWAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4747/2025	22.07.2025	AXIS BANK LTD BHARTI SHARMA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	13.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4361/2025	14.07.2025	AXIS BANK LTD AMLESH PANDEY	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4357/2025	14.07.2025	AXIS BANK LTD JASBIR KAUR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4351/2025	14.07.2025	AXIS BANK LTD RAHEES	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	08.08.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4710/2025	21.07.2025	AXIS BANK LTD VS VIRENDER SINGH	NAVEEN SHARMA	9350569040	NAVEENK101@GMAIL.COM	08.08.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	4712/2025	21.07.2025	AXIS BANK LTD VS VIKAS PANWAR	NAVEEN SHARMA	9350569040	NAVEENK101@GMAIL.COM	11.08.2025
24	MS. ANURADHA BHARDWAJ, JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/4182/2025	10-07-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJINDERBIR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4437/2025	15-07-2025	Cnh Industrial Capital India Pvt Ltd Vs SATWINDER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4081/2025	08-07-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs DEEPA SHUKLA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4027/2025	07-07-2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs SIMRANJIT VIRK	Rahul Bhardwaj(P), SINGH	8376049807	advocateas.hok.1@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4031/2025	07-07-2025	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANANDP, VITTHAL TODKARI	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3951/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA SINGH	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	05.08.2025

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		29, New Court Block-II	Commercial	OMP (COMM)/3952/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUSHANT CHANDRA	Rahul Bhardwaj(P), 8376049807	advocateas.hok.1@gmail.com	05.08.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3954/2025	05-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITIN SAHU	Rahul Bhardwaj(P), 8376049807	advocateas.hok.1@gmail.com	05.08.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4181/2025	10-07-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MALKEET SINGH	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	05.08.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3800/2025	01-07-2025	AXIS BANK LTD Vs ASHOK KUMAR	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	05.08.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3804/2025	01-07-2025	AXIS BANK LTD Vs AKASH DEEP SINGH	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	05.08.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3802/2025	01-07-2025	AXIS BANK LTD Vs SACHIN TANWAR	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	05.08.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3801/2025	01-07-2025	AXIS BANK LTD Vs JAINAV KHATUN	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	05.08.2025
		29, New Court Block-II	Commercial	OMP (COMM)/3815/2025	01-07-2025	IDFC FIRST BANK LTD Vs PRITENDRA KUMAR	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	05.08.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4349/2025	14-07-2025	AXIS BANK LTD Vs SAMAN KHAN	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	05.08.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4354/2025	14-07-2025	AXIS BANK LTD Vs KETAN	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	05.08.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/4367/2025	14-07-2025	AXIS BANK LTD Vs BHIPINDER KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4364/2025	14-07-2025	AXIS BANK LTD Vs DEEPAK KUMAR MEENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4178/2025	10-07-2025	AXIS BANK LTD Vs ABHINAV KUMAR AGARWAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4247/2025	11-07-2025	AXIS BANK LTD Vs PRAKASH GOURA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4246/2025	11-07-2025	AXIS BANK LTD Vs CHHAGAN SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4248/2025	11-07-2025	AXIS BANK LTD Vs RAJJAK	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4249/2025	11-07-2025	AXIS BANK LTD Vs OM PRAKASH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	CS (COMM)417/2022	18-07-2022	M/S R. K. GUPTA & ASSOCIATES ANR. VS M/S PRISTINE PUBLICATION LTD.	C. M. GOYAL	9810652956	cmgoyaladvocate@gmail.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3803/2025	01-07-2025	AXIS BANK LTD Vs RISHI MAGGO	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3808/2025	01-07-2025	IDFC FIRST BANK LTD Vs BRIJESH KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/3813/2025	01-07-2025	IDFC FIRST BANK LTD Vs SURAJ RAMSAWRUP	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	05.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4363/2025	14-07-2025	AXIS BANK LTD Vs PRIYANKA DHIRUBHAI PATANWADIA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4368/2025	14-07-2025	AXIS BANK LTD Vs KADAM VARSHABEN	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4438/2025	15-07-2025	AXIS BANK LTD Vs NARAYANNATH KALUNATH YOGI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4436/2025	15-07-2025	AXIS BANK LTD Vs RAVICHANDRAN NAIR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4360/2025	14-07-2025	AXIS BANK LTD Vs VASAVA ARJUNBHAI CHHANABHAI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	12.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5219/2025	04-08-2025	AXIS BANK LTD Vs PRADEEP TYAGI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5097/2025	30-07-2025	Axis Bank Ltd Vs SEEMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5220/2025	04-08-2025	AXIS BANK LTD Vs DINESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5102/2025	30-07-2025	Axis Bank Ltd Vs SURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.08.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/4032/2025	07-07-2025	IDFC FIRST BANK LTD Vs MONIKA VIRMANI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4077/2025	08-07-2025	AXIS BANK LTD Vs SUSHMA PANDEY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4080/2025	08-07-2025	AXIS BANK LTD Vs GURDEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4078/2025	08-07-2025	AXIS BANK LTD Vs SAMPURANA NANDA SRIVASTAVA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4079/2025	08-07-2025	AXIS BANK LTD Vs MOHD SHADAB	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4449/2025	16-07-2025	AXIS BANK LTD Vs RAMESH CHOUDHARY	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4450/2025	16-07-2025	AXIS BANK LTD Vs RAMESH HUDDA	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4435/2025	15-07-2025	AXIS BANK LTD Vs BHIYA RAM BACHANA RAM	avinash SOkumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4433/2025	15-07-2025	AXIS BANK LTD Vs SURESH SO PRAKASH	avinash SOkumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4455/2025	16-07-2025	AXIS BANK LTD Vs RAVI SOLANKI	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	20.08.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/4906/2025	12-07-2025	AXIS BANK LTD Vs SUNIL KUMAR MALHOTRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4310/2025	12-07-2025	AXIS BANK LTD Vs GASI GURJAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4309/2025	12-07-2025	AXIS BANK LTD Vs JAMSHED KHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4434/2025	15-07-2025	AXIS BANK LTD Vs BASIR KHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4764/2025	12-07-2025	AXIS BANK LTD Vs USHA PANDEY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4767/2025	12-07-2025	AXIS BANK LTD Vs NEETU SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4880/2025	12-07-2025	AXIS BANK LTD Vs HRITHIK SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4907/2025	12-07-2025	AXIS BANK LTD Vs MAMTA SINGH JADAUN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4469/2025	16-07-2025	AXIS BANK LTD Vs SHISH RAM	AMIT KUMAR(P),	8860939556	amitkumar294@rediffmail.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4459/2025	16-07-2025	AXIS BANK LTD Vs BIHAR MAHAJA AWASTHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/4540/2025	17-07-2025	AXIS BANK LTD Vs PURVA GUPTA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4453/2025	16-07-2025	AXIS BANK LTD Vs VIJAY SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4458/2025	16-07-2025	AXIS BANK LTD Vs VEERU PANDEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4460/2025	16-07-2025	AXIS BANK LTD Vs SATINDER KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5147/2025	01-08-2025	AXIS BANK LTD Vs RAJ SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.08.2025
			29, New Court Block-II	Commercial	CS (COMM)/385/2025	18-08-2025	STATE BANK OF INDIA Vs HIMANSHU	AMIT SINGH(P),	7838773507, 7011848842	amit.advocate13@gmail.com	21.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4451/2025	16-07-2025	AXIS BANK LTD Vs HUKAMA RAM	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	22.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3691/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	22.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3690/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	22.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3692/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	22.08.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/3594/2025	18-05-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	22.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4623/2025	18-07-2025	PIRAMAL FINANCE LIMITED Vs SURAJ CHAURASIA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	22.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4624/2025	18-07-2025	PIRAMAL FINANCE LIMITED Vs RAGHAV SHARMA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	22.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5172/2025	02-08-2025	AXIS BANK LTD Vs AMIT KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5174/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARENDRA SINGH	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5176/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIKSHA AGRAWAL	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5178/2025	02-08-2025	AXIS BANK LTD Vs SURJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5179/2025	02-08-2025	AXIS BANK LTD Vs ABHILASHA CHAUDHARY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5167/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA MANAWRE	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5168/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH KUMAR	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/5169/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIV MOHAN PAPNEJA	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5103/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ SINGH	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5106/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUP SINGH	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5109/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SWAPNIL BHIMA BHANGRE	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5107/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AWNEESH CHOUHAN	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5108/2025	31-07-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAXIT RAMJIBHAI PATEL	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5410/2025	08-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJA CHOUHAN	Rahul Bhardwaj(P),	8376049807	advocateas.hok.1@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4616/2025	18-07-2025	AXIS BANK LTD Vs MANOJ KUMAR KHATANA	avinash Kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4719/2025	21-07-2025	HDFC BANK LTD Vs JUGAL KISHOR	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4718/2025	21-07-2025	HDFC BANK LTD Vs NEHA TYAGI	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/4717/2025	21-07-2025	HDFC BANK LTD Vs POONAM KATARIA	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4716/2025	21-07-2025	HDFC BANK LTD Vs SURENDRA KISHANLAL	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4760/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs SUNIL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4759/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs BIMLA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4758/2025	22-07-2025	KOTAK MAHINDRA PRIME LIMITED Vs MANOJ KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4821/2025	24-07-2025	CNH INDUSTRIAL CAPITAL INDIA LTD Vs SHALAK GUJAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4822/2025	24-07-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs S K SANARUL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4846/2025	25-07-2025	HDFC BANK LTD Vs RAMANDEEP SINGH DANG	NAVEEN SHARMA(P),	9350569040	naveenk101@gmail.com	25.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5170/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURUMUKH CHOUHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5177/2025	02-08-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHENDRA BHUIYA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	27.08.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/5276/2025	06-08-2025	AXIS BANK LTD Vs MOHD ABBAS ROSH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5277/2025	06-08-2025	AXIS BANK LTD Vs YOGESH SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5279/2025	06-08-2025	AXIS BANK LTD Vs ANIL KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5281/2025	06-08-2025	AXIS BANK LTD Vs MUKESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5104/2025	31-07-2025	AXIS BANK LTD Vs JAI KISHAN SHERAA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4879/2025	26-07-2025	AXIS BANK LTD Vs SIDHARTH KATYAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4997/2025	28-07-2025	AXIS BANK LTD Vs GURJANT SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5060/2025	29-07-2025	AXIS BANK LTD Vs RAGINI YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4999/2025	28-07-2025	AXIS BANK LTD Vs ARJINDER KAUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5000/2025	28-07-2025	AXIS BANK LTD Vs NANIN AHUJA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/5062/2025	29-07-2025	AXIS BANK LTD Vs MOHD YASEEN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5064/2025	29-07-2025	AXIS BANK LTD Vs TEEKAM SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5063/2025	29-07-2025	AXIS BANK LTD Vs DEEPAK	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5090/2025	30-07-2025	AXIS BANK LTD Vs DARSHAN KAUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5091/2025	30-07-2025	AXIS BANK LTD Vs RAHUL KANAUIA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5098/2025	30-07-2025	AXIS BANK LTD Vs TANU	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5094/2025	30-07-2025	AXIS BANK LTD Vs RAGINI YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5105/2025	31-07-2025	AXIS BANK LTD Vs BAJRANG LAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.08.2025
			29, New Court Block-II	Commercial	CS (COMM)/358/2024	26-07-2024	Diwan Chand Sharma Vs Neeraj Malik	Roop Chand Tiwari(P),	9868118015	rctiwariadv@gmail.com	29.08.2025
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/319/2025	10-07-2025	ANJU TOSHNIWAL VS EM ESS DEVELOPERS	NYATI PATWARDHARN	9971547353	chamberas-himshridhar@gmail.com	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD Vs VENNAVARAM PRADEEPA REDDY	Hardik Vashisht(P),	8510004533	hardik@kdatta.in	--
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP Vs ATUL GUPTA AND ANR	Shiva Khandelwal(P),	9899067668	lawshivakhandelwal@gmail.com	--
				MISC. APPLICATION	Misc DJ/830/2025	01-08-2025	One97 Communications Ltd Vs ShVenkata Rama Rao Alapati	Gaurav Jain(P),	9811074162	not provided	--
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR Vs WASI PSA SYSTEMS	Devesh Malan(P),	9758321008	lawintotollp@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	Berger Paints India Ltd (British Paints Division) Vs Shilpi Kesharawani Proprietor of M/S Gauri Arnament And Hardware	Pramanshi S(P),	9910539533	pramansi@outlook.com	--
				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREENURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD Vs M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND ANR	Vidur Kamra(P),	9818636833	office.advocate.sanjeev@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S Real Techno Energy and Gas Pvt Ltd Vs V Byadav Holding Pvt Ltd	Rajendra Byadav(P),	9312046733	yadavrazen@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE Vs M/S NESTIVA MEDICARE AND ORS	Rohit Mishra(P),	9560575319	pnm.adv1964@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA Vs MR LALIT KUNAR	Suchita Dixit(P),	8896932838	agnohotrisuchita@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	Eezpack Pvt Ltd Vs Shri Alok Kumar Ranjan	RAGHAV SAROOP(P),	9999462358	ragsar.saroop@gmail.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD Vs M/S G BITHA Tandon and Co	SIDDHARTH SAIN(P),	9810617275	sainassociates55@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI Vs PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	not provided	not provided	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI Vs YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	not provided	--
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM CHAUDHARY (BORROWER) AND ANR	Kushal Kumar(P),	9958724670	kushal.kumar@eruditelegal.asia	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD Vs MOHDI ASIF	DEEPIYO SINGH(P),	9811997661	deepiyot.singh@yahoo.com	--
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	83/2025	28.01.2025	Queen Distillers & Bottles Pvt ltd Vs Harish Chauhan	Sh Vishal Thakur	856047570	pritesh2092@gmail.com	13.08.2025
			30	CS (comm)	464/2025	29.05.2025	Harvel Agua India Pvt Ltd Vs Kabra Extrusion Technik Ltd	Sh Vikas Dudeja	9810906618	vikas.dudeja.adv@gmail.com	27.08.2025
			30	CS (comm)	470/2025	31.05.2025	One97Communication Ltd Vs prakash Chitra Mandira	Shristi Dhoundial	9910634753	s.dhoundial@saikrishnaassociate.s.com	01.09.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			30	CS (comm)	465/2025	29.05.2025	Chandan Kr Chaudhary Vs Alpha Shope and Anr. Nand Pandey	9971057511	advdpnandey@gmail.com	20.08.2025
			30	CS (comm)	419/2025	16.05.2025	M/S High Five Global Network Pvt Ltd vs M/S Mymobiforce (Hopeflotes) Technology Pvt Ltd	8808898964	ppglegal@ppglegal.com	28.08.2025
			30	CS (comm)	643/2025	02.08.2025	Kajwan Industries Vs Nathus Sweets	9218999999	AJ@ABHIMANYUJHAMBA.COM	26.08.2025
			30	CS (Comm)	66/2025	23.01.2025	Shri Sipahi Singh Prop of SS Engineering Works Vs M/s ETA Engineering Pvt Ltd	9811132049	advocageyograj.gullaiya@gmail.com	09.09.2025
			30	CS (Comm)	97/2025	31.01.2025	Indian Overseas Bank Vs M/S Arora Namkeen	8130522481	surendralawoffices@gmail.com	27.08.2025
			30	CS (Comm)	615/2025	28.07.2025	National Diesel Generator Estate Vs Shavi Management Services	9999886478	guptaabhinav@gmail.com	03.09.2025
			30	CS (Comm)	677/2025	18.08.2025	M/S V J Infonet Pvt ltd Vs M/S Aaavaa Technologies Pvt Ltd	9971096840	contact.shepherdlaw@gmail.com	17.09.2025
			30	OMP (Comm)	76/2024	05.11.2024	Budhiraja Electricals vs Union of India	9810182555	lexalliance.vivek@gmail.com	19.08.2025
			30	CS (Comm)	658/2025	11.08.2025	Zillion Infra Projects vs The Executive Engineers	9312249796	sumitkumarlawyer@gmail.com	28.08.2025
			30	CS (Comm)	566/2025	10.07.2025	M/S Computronics India Vs Madhyanchal Vidyut Vitran Nigam	8447701038	chambersofrcp@gmail.com	23.09.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT	RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST		NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	162/2025	19-05-2025	SHUBHAM AGGARWAL V/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED	ATISH KUMAR		7827471083	-	04-08-2025
			101	CS COMM	95/2025	26-03-2025	BANK OF BARODA V/S ADITYA GUPTA	SUDESH RANJAN SINGH		9015511224	sudeshadvocate12@gmail.com	05-08-2025
			101	CS COMM	96/2025	26-03-2025	BANK OF BARODA V/S M/S DISHA ENTERPRISES	SUDESH RANJAN SINGH		9015511224	sudeshadvocate12@gmail.com	05-08-2025
			101	CS COMM	164/2025	21-05-2025	AMIT INTERIORS V/S M/S LAADRO GC PVT. LTD.	SRAMAN KUMAR SINGH		9899360011	ramanadvocate2601@gmail.com	10-08-2025
			101	CS (COMM)	169/2025	28-05-2025	PUNJAB NATIONAL BANK V/S SHREYA RAJU	NTITIN GARG		9958986363	info@knowlex.in	14-08-2025
			101	CS COMM	170/2025	28-05-2025	THE NAINITAL BANK LTD. V/S PRDPMOHAN HOSTELS PVT. LTD.	ALOK MOHAN		9675678910	alokmpi@gmail.com	20-08-2025
			101	CS (COMM)	230/2025	13-08-2025	NTS SCAFFOLDINGS PVT. LTD. V/S ANUSHREE INFRASTRUCTURE PVT. LTD.	SAHIL MAHAJAN		9015668564	sahil@aspartner.in	21-08-2025
			101	CS COMM	193/2025	04-07-2025	PAWAN KUMAR MAHESHWARI V/S KOMAL AGARWAL	MANOJ KUMAR		7827052969	adv.manoj18@gmail.com	22-08-2025
			101	CS COMM	242/2025	23-08-2025	BANK OF BARODA V/S SANDEEP KUMAR	UMESH JOSHI		9910568669	advumeshjoshi@gmail.com	30-08-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS (COMM)	105/2025	04-08-2025	M/S RAJ INFRATECH AND CONSTRUCTION PVT. LTD. Vs KIRTI INFRATEL PRIVATE LIMITED	8588856062	synergylegal180@gmail.com	14-08-2025
			201, New Building KKD	CS (COMM)	107/2025	08-08-2025	ANKIT PANDEY Vs KAMLESH	8700339955	advak52529@gmail.com	08-08-2025
			201, New Building KKD	CS (COMM)	100/2025	23-07-2025	S. M. ELECTRONIC GARGI INFRAVISION PRIVATE LIMITED Vs MANOJ KUMAR YADAV	8130777429	manojadv124@gmail.com	19-08-2025
			201, New Building KKD	CS (COMM)	112/2025	21-08-2025	PREM LATA JAIN & ANR. Vs JITENDER SINGH & ANR.	9911525000	amitoswali4@gmail.com	26-08-2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DAR	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 436/2025	12-07-2025	Raju Singh Vs Ramesh Kumar Sharma	8700925528	PIYUSH KATYAL98@GMAIL.COM	19-08-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 296/2025	08-05-2025	PAWAN ALMAL ARSHAD SIDDIQUI Vs AMIT KUMAR	8287291669	AMIT45518@GMAIL.COM	27-08-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 255/2025	23-04-2025	CANARA BANK Vs M/s Ankit Garments	9810224624	AMITGUPTAADV366@GMAIL.COM	27-08-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 290/2025	07-05-2025	CANARA BANK Mahesh Kothari Vs AMIT GUPTA	9810224624	AMITGUPTAADV366@GMAIL.COM	21-08-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 275/2025	30/04/2025	CANARA BANK JAIVEER SINGH Vs ANUJ AGGARWAL	9999490798	ADVOCATE ANUJ AGGARWAL@YAHOO.COM	21/08/2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 475/2025	04/08/2025	SUNIL KUMAR SIDDHARTH KUMAR JAIN Vs ANUJ KUMAR	9818474551	ANUJKUMAR@GMAIL.COM	25/08/2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)478/2022	05/08/2022	PANASONIC SOLUTIONS PVT. LTD Vs DINESH KUMAR	LIFE SHARVAN INDIA KUMAR	011-46560881	RISHI@UNITEDANDUNITED.COM	19/08/2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS. RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR	ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 268/25	28-04-2025	STATE BANK OF INDIA VS. SANA BANERJEE	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	02.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 185/25	01-04-2025	PRATHAM INTERNATIONAL VS. SHRI RAMA POLYMER	MAHAVIR SINGH	9350205190	msf.advocate@gmail.com	08.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 378/25	05-06-2025	STATE BANK OF INDIA VS. SHIV PRASAD	Gopal Chand Sharma	9810210832	sbi.13763@sbi.co.in	11.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 168/25	18-03-2025	VIKAS NAHAR VS. ANITA	SIDHANT DHINGRA AND ASSOCIATES	9650677902	sidhantdhingra@advocatessidhantdhingra.com	18.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 373/25	03-06-2025	SUNEET FINMAN PVT. LTD. VS. SHAHEED AHMAD & ORS.	VASEEM Mian	9911016872	atiquealig1562@rediffmail.com	18.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 420/25	08-07-2025	POONAM KAPOOR VS. SONU	SOBI BANO	7838386664	sonubano@gmail.com	22.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 13/25	07-01-2025	M/S GUPTA PLASTICS VS. M/S VASU POLYMERS INDIA	Harjeet Narang	9891373754	harjeetnarang@rediffmail.com	22.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 518/25	22-08-2025	STATE BANK OF INDIA VS. NAVRATAN MAL BAFNA	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	27.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 517/25	22-08-2025	RISHI BALI & ANR VS. MAANAS GOYAL	NAGENDRA PRATAP SINGH	8510005604	npsinghandassociates@gmail.com	28.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 467/25	31-07-2025	BANK OF BARODA VS. MAWASHI RAM	Geetanjali Sharma	8447833470	advocate.134@gmail.com	30.08.2025

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			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 258/25	23-04-2025	PATENT ENGINEERS INDIA PVT. LTD. VS. M/S JAANVI ENGINEERING SERVICES	Prakash Kapoor	8826976754	patentengi neerindia@gmail.com	30.08.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS(COMM) 524/25	29-08-2025	MR. NAMAN JAIN VS. MR. IBRAN	Piyush Katyal	8700925528	piyushkatyal98@gmail.com	30.08.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 446/2025	17.07.2025	M/S M R TELECARE PVT LTD VS ANKUR TYAGI	HARMES KUMAR	9871019871	advharmes hkr@gmail.com	22.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 478/2025	04.08.2025	M/S BANSAL ENTERPRISES VS M.S. YOKES PHARMA & ORS.	ATUL SAHI	9873355153	atulsahi@gmail.com	20.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 471/2025	02.08.2025	CANARA BANK VS VIP SINGH	ANUJ AGGARWAL	9999490798	advocateanujagarwal@gmail.com	19.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 4985/2025	12.08.2025	NEERAJ KUMAR JAIN VS M/S JAI DAYAL PAPERS PVT LTD & ORS.	PARVEEN KUMAR GARG	9811141796	parveengarofficial@gmail.com	19.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 501/2025	14.08.2025	BANK OF BARODA VS MRS SUNITA	GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	18.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 644/2024	19.12.2024	PRIME INDIA AUTO LINKS PVT LTD VS BCON INFRATECH & ORS.	PRASANN VSA	9212424765	adv.singhal@gmail.com	14.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 479/2025	04.08.2025	BANK OF BARODA VS RAJ	SANJEET KUMAR SINGH	9868588173	sanjeetadvoin@yahoo.co.in	12.08.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 407/2025	04.07.2025	M/S TIRUPATI DENIM VS JONU	ANKIT AGGARWAL	9911704639	adv.ankit487@yahoo.com	04.08.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE	PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL									
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL									
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL									
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL									
48	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL									
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL									
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL									
TOTAL					243							